

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 28(ND)/2016  
CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN  
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)


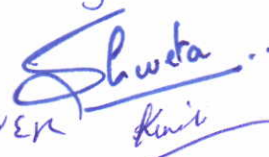
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF <sup>Special</sup> PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Rajeev Bhel

V/s.


M/s. Realtech Infrastructure Ltd. & Ors.

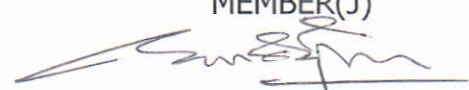
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Jayant Mehta	Advocate	Respondents	
2.	Mr. Aditya Singh	"	"	"
3.	Ms. SHWETA SHARMA, ADV. KIRISH GAWOHI (Adv)		RESP. PETITIONER	

**Order**

Both sides are present. Since the matter is already part heard before the Hon'ble Principal Bench, for further hearing the matter may be listed on 01.12.2016 before the Hon'ble Principal Bench.

  
(R. VARADHARAJAN)  
MEMBER (J)

  
(S.K. MOHAPATRA)  
MEMBER (T)